

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 4906.  
TO BE ANSWERED ON TUESDAY, THE 01<sup>ST</sup> APRIL, 2025.**

**WINDING UP OF START-UPS**

**4906. SHRI M K RAGHAVAN:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Ministry has data on winding up of start-ups in the country, State-wise; and
- (b) if so, the details thereof during the last five years?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

**(a) & (b):** The Government with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments launched the Startup India initiative on 16th January 2016.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As on 31st January 2025, 1,61,150 entities have been recognised as startups by DPIIT across the country.

The State/Union Territory (UT)-wise number of entities recognised as startups by DPIIT which are categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) as of 5<sup>th</sup> December 2024 are placed as **Annexure-I.**

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## ANNEXURE-I

### ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4906 FOR ANSWER ON 01.04.2025.

The State/UT-wise number of entities which have been recognised as startups by DPIIT categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) as of 5<sup>th</sup> December 2024 are as under:

| State/UT                                 | Number of entities recognised as startups categorized as closed (i.e., dissolved/struck-off) |
|--|--|
| Andaman and Nicobar Islands              | 3  |
| Andhra Pradesh                           | 101  |
| Arunachal Pradesh                        | 1  |
| Assam                                    | 56   |
| Bihar                                    | 86   |
| Chandigarh                               | 19   |
| Chhattisgarh                             | 51   |
| Dadra and Nagar Haveli and Daman and Diu | -  |
| Delhi                                    | 593  |
| Goa                                      | 21   |
| Gujarat                                  | 232  |
| Haryana                                  | 243  |
| Himachal Pradesh                         | 11   |
| Jammu and Kashmir                        | 34   |
| Jharkhand                                | 59   |
| Karnataka                                | 644  |
| Kerala                                   | 197  |
| Ladakh                                   | -  |
| Lakshadweep                              | -  |
| Madhya Pradesh                           | 149  |
| Maharashtra                              | 929  |
| Manipur                                  | 9  |
| Meghalaya                                | 4  |
| Mizoram                                  | 3  |
| Nagaland                                 | 4  |
| Odisha                                   | 109  |
| Puducherry                               | 6  |
| Punjab                                   | 38   |
| Rajasthan                                | 160  |
| Sikkim                                   | 1  |
| Tamil Nadu                               | 269  |
| Telangana                                | 301  |
| Tripura                                  | 9  |
| Uttar Pradesh                            | 487  |
| Uttarakhand                              | 49   |
| West Bengal                              | 185  |
| <b>TOTAL</b>                             | <b>5,063</b>   |

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